

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4125**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)**

**FREE MOVEMENT TO MYANMAR**

**4125. SHRI ASHWINI KUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the names of States that share an unfenced border with Myanmar;**
- (b) whether the Government proposes to streamline free movement of people within 16 km along their borders;**
- (c) if so, the details thereof;**
- (d) whether any advisory has been issued to the concerned States in this regard; and**
- (e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (e): The States of Manipur, Mizoram, Nagaland and Arunachal Pradesh in India share border with Myanmar. A Committee was constituted in MHA to streamline implementation of existing Free Movement Regime (FMR) within 16 km of Indo-Myanmar Border. The Committee was inter-alia tasked to prepare a Standard Operating Procedure (SOP) and uniform guidelines on FMR for all stakeholders so that inimical elements, criminals, contrabands etc. are filtered at the border without causing inconvenience to genuine people. The Committee has recently finalized its report which has been forwarded to all stakeholders for its implementation.**